

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH RESEARCH**

**LOK SABHA  
UNSTARRED QUESTION NO. 4444  
TO BE ANSWERED ON 20<sup>TH</sup> MARCH, 2020**

**STEM CELL THERAPY**

**4444. SHRI KIRTI VARDHAN SINGH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Indian Council of Medical Research (ICMR) has received complaints against the misuse of stem cell therapy;
- (b) if so, the number of complaints received and the action taken thereon, laboratory and medical institute-wise;
- (c) whether the Ministry is contemplating to bring in regulation to guide clinical use of stem cells, if so, the details thereof; and
- (d) whether the ICMR will be issuing guidelines for storage or banking of stem cells, if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a) & (b): Yes. ICMR has received several complaints against the misuse of stem cell therapy from various sources. These are considered in the National Apex Committee for Stem Cell Research (NAC-SCRT) and recommendations are forwarded to concerned authorities for appropriate action.
- (c): ICMR is finalising guidelines on clinical use of stem cells.
- (d): Yes. ICMR is framing guidelines for storage and banking of stem cells.